

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2423
TO BE ANSWERED ON 1ST AUGUST, 2016**

REIMBURSEMENTS OF PF CONTRIBUTION

2423. ADV. M. UDHAYAKUMAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to come out with a new definition of the term new employees for implementing its budget promise of footing the bill for pension scheme contribution in a bid to create more formal sector jobs;**
- (b) if so, the details thereof;**
- (c) whether it is proposed to make payment of the EPS contribution in the form of reimbursements to employers and if so, the details thereof; and**
- (d) whether the scheme will be applicable for the new employees earning Rs.15,000/- a month who have worked for 240 days during a year in an establishment and if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (d): A new Scheme “Pradhan Mantri Rojgar Protsahan Yojana” has been announced in the Budget for 2016-17 with the objective of promoting employment generation and an allocation of Rs. 1000 crores has been made. The scheme is being implemented by the Ministry of Labour and Employment in 2016-17.

The PMRPY scheme is targeted for workers earning wages upto Rs. 15,000/- per month. For the purpose of the scheme, a new employee is one who has not been working elsewhere on a regular basis prior to 1st April, 2016 and has a new Aadhaar seeded Universal Account Number (UAN) on or after 01.04.2016. Under the scheme employers would be provided an incentive for enhancing employment by reimbursement of the 8.33% EPS contribution made by the employer in respect of new employment.